

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.2371**  
TO BE ANSWERED ON 01.08.2018

**ILLEGALLY ENCROACHED INDIAN TERRITORIES**

†2371. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the neighbouring countries have illegally encroached upon the Indian territories;
- (b) if so, the details thereof, country-wise and area-wise;
- (c) the measures taken by the Government to regain the Indian territory and the results achieved as a result thereof;
- (d) whether the neighbouring countries are regularly making intrusion/infiltration into Indian territories; and
- (e) if so, the details thereof during the last three years till date, country-wise and area-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (e) Pakistan has been in illegal occupation of approximately 78,000 sq. kms. of Indian territory in the Indian State of Jammu and Kashmir. China has been in illegal occupation of approximately 38,000 sq. kms. in Jammu and Kashmir since 1962. In addition, under the so-called China-Pakistan 'Boundary Agreement' signed between China and Pakistan on 2 March 1963, Pakistan illegally ceded 5,180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China.

There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if we had a common perception of the LAC. Government regularly takes up any transgression along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings, meetings of Working Mechanism for Consultation & Coordination on India-China Border Affairs, as well as through diplomatic channels.

The fact that Jammu and Kashmir is an integral and inalienable part of India has been clearly conveyed to Pakistani and Chinese authorities several times and also reiterated to international community on various occasions, including at the highest levels. Government closely monitors all developments having a bearing on India's national security and territorial integrity and takes all necessary measures to safeguard it.

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